ITEM NO.801 COURT NO.7 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 36731/2025

[Arising out of impugned final judgment and order dated 20-12-2024 in WRIT-A No. 30491/2014 passed by the High Court of Judicature at Allahabad]

HITESH KUMAR GOYAL Petitioner(s)

VERSUS

LIFE INSURANCE CORPORATION OF INDIA & ORS. Respondent(s)

Date : 16-10-2026 This matter is mentioned today.

CORAM :
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Petitioner(s) Mr. Shubham Bhalla- 2430, AOR *(Mentioned by)*

For Respondent(s) Ms. Asmita Singh- 2957, AOR

UPON MENTIONING, the Court made the following
O R D E R

The matter is taken on Board.

The matter shall not be deleted from the notified date, that is, on 26.10.2026.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by babita pandey
Date: 2026.10.16 17:12:53 IST
Reason: